

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be placed on the Table of Lok Sabha.

(c) and (d). The matter is under examination in consultation with the Ministry of Railways.

Soldiers' Homes in Andhra Pradesh

1242. Shri B. S. Murthy: Will the Minister of Defence be pleased to state the amount spent annually on the maintenance of the Soldiers' Homes in Andhra Pradesh?

The Deputy Minister of Defence (Shri Raghuramiah): The information is being collected and will be laid on the Table of Lok Sabha.

Recruitment of Assistants by Life Insurance Corporation

1243. Shri B. N. Kureel: Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation of India, Central Zone, Kanpur has recruited assistants and typists in the month of July, 1957;

(b) whether the principle of reservation of posts for Scheduled Castes and Scheduled Tribes was observed; and

(c) if not, the reasons therefor?

The Deputy Minister of Finance (Shri B. B. Bhagat): (a) to (c). The information is being collected and will be laid on the Table of Lok Sabha.

Tribal Cultural Institutions

1244. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state when the Tribal Cultural Institutions, one at Bishramganj and the other at Lusai area of Tripura will be opened?

The Deputy Minister of Home Affairs (Shrimati Alva): The Tribal Cultural Institutions at Bishramganj and at Vangmun in Lusai area of

Tripura will be opened as soon as the construction of the buildings, which is in progress, is completed.

Indo-Pakistan Banking Agreement

1245. Shri Radha Raman: Will the Minister of Finance be pleased to state:

(a) whether the banking Companies have been able to realise their assets under the Indo-Pakistan Banking Agreement, 1949; and

(b) if so, the amount realised so far?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No, Sir.

(b) Does not arise.

U.S. Bureau of Mines

1246. Shri S. V. Ramaswami: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have received the technical report published by the U.S. Bureau of Mines on the new "fluidised bed" lignite processing method; and

(b) whether Government have also received the replica of the Bureau's equipment for tests at Neiveli?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). No.

Gandhi Smarak

1247. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state whether any decision has since been arrived at regarding sanctioning of a piece of land at Ichapore Ordnance Factory Estate for the construction of "Gandhi Smarak"?

The Deputy Minister of Defence (Shri Raghuramiah): Yes, Sir. A piece of land measuring 175 ft. X 85 ft. has been given on lease from 1st December, 1956 to the Gandhi Memorial Fund Committee, Ichapore.